GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1449
TO BE ANSWERED ON 10/12/2021

SETTLEMENT OF CLAIMS UNDER PMFBY

1449 SHRI MALLIKARJUN KHARGE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total claims remain pending under Pradhan Mantri Fasal Bima Yojana (PMFBY);

(b) the details of all insurance companies which have defaulted on insurance payments, with default amount for each;

(c) the steps taken against the defaulting insurance companies so far; and

(d) the average delay in settlement of claims under PMFBY over the last four years, yearwise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (d) : The admissible claims under the Pradhan Mantri Fasal Bima Yojana (PMFBY) are generally paid by the concerned insurance companies within two months of completion of Crop Cutting Experiments (CCEs)/harvesting period and one month of notification for invoking the risks/perils of prevented sowing, mid-season adversity and post harvest losses subject to receipt of total share of premium subsidy from concerned Government within time. However, settlement of few claims in some States got delayed due to reasons like delayed transmission of yield data & late release of their share in premium subsidy by some State Governments to insurance companies, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims to the bank account of eligible farmers and National Electronic Fund Transfer (NEFT) related issues, erroneous/incomplete entry of individual farmers data on National Crop Insurance Portal (NCIP), delay in remittance of farmers share of premium/non-remittance of farmers share of premium to concerned insurance company etc.

Company-wise and year-wise details of pending claims from 2016-17 to 2020-21 are **Annexed**.

This Department is regularly monitoring the implementation of PMFBY including timely settlement of claims through weekly video conference of stakeholders, one to one

meetings with insurance companies/States etc. Further, penalty provisions for late settlement of claims by insurance companies and late release of funds by State Governments have also been stipulated under the revised/revamped operational guidelines of the scheme. Insurance companies have to pay penal interest @12% per annum to the farmers for the period beyond the stipulated period in the PMFBY Guidelines from the date of receipt of final yield data from the State Government and completion of crop damage survey. Accordingly State Governments have been requested to comply with the aforesaid provisions of penalty as the relevant data is available with the concerned State Government.

Further, this Department is regularly reviewing the schemes in consultation with State Governments and other stakeholders to streamline the process for early settlement of claims and to provide timely and adequate benefits to the eligible farmers under the scheme.

Annexure

Insurance Company-wise claims outstanding under PMFBY along with reason for pendency from 2016-17 till 2020-21 as on 03.12.2021				
Insurance Company Name	**Reported Claims**	**Paid Claims**	**Claims Outstanding as per Reported Claims**	**Claims pending due to State Subsidy**
	Rs. Crore			
AIC	38,393.7	37,201.1	1,192.6	894.5
Bajaj Allianz	6,627.7	6,529.9	97.8	97.7
Bharti AXA	819.5	664.0	155.5	143.1
Chola MS	1,330.9	1,330.9	-	-
Future Generali	1,121.6	1,104.0	17.6	-
HDFC Ergo	7,177.8	7,072.6	105.2	87.6
ICICI Lombard	7,379.2	7,379.0	0.2	-
IFFCO Tokio	5,726.4	5,081.4	645.0	645.0
National	2,913.4	2,558.8	354.6	332.2
New India	6,473.7	6,452.4	21.3	-
Oriental	6,548.4	6,209.6	338.9	218.1
Reliance General	4,512.2	4,381.7	130.5	130.5
Royal Sundaram	488.8	488.4	0.3	-
SBI General	5,696.0	5,548.1	147.9	101.6
Shriram General	257.0	257.0	-	-
Tata AIG	2,470.7	2,470.7	-	-
United India	4,321.7	4,306.1	15.6	13.7
Universal Sompo	3,167.5	3,009.4	158.1	158.1
GRAND TOTAL	**1,05,426.2**	**1,02,045.0**	**3,381.1**	**2,822.1**

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